

| <b>FORM A</b><br><b>PUBLIC ANNOUNCEMENT</b><br><i>(Under Regulation 6 of the Insolvency and Bankruptcy Board of India<br/>           (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)</i> |                                                                                                                                                             |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <b>FOR THE ATTENTION OF THE CREDITORS OF<br/>           SE TRANSTADIA PRIVATE LIMITED</b>                                                                                                                         |                                                                                                                                                             |
| RELEVANT PARTICULARS                                                                                                                                                                                              |                                                                                                                                                             |
| 1. Name of Corporate Debtor                                                                                                                                                                                       | <b>Se Transstadia Private Limited</b>                                                                                                                       |
| 2. Date of Incorporation of Corporate Debtor                                                                                                                                                                      | 17th December, 2008                                                                                                                                         |
| 3. Authority under which Corporate Debtor is incorporated / registered                                                                                                                                            | ROC- Ahmedabad                                                                                                                                              |
| 4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                                                                                              | U74990GJ2008PTC065269                                                                                                                                       |
| 5. Address of the Registered Office and Principal Office (if any) of the Corporate Debtor                                                                                                                         | The Arena, Near Kankaria Lake Gate No. 3, Near Diwan Ballubhai School, Kankaria, Ahmedabad, Ahmedabad, Gujarat, India, 380022.                              |
| 6. Insolvency Commencement Date in respect of the Corporate Debtor                                                                                                                                                | 16th September, 2026                                                                                                                                        |
| 7. Estimated Date of Closure of Corporate Insolvency Resolution Process                                                                                                                                           | 15th March, 2027                                                                                                                                            |
| 8. Name and Registration Number of the Insolvency Professional acting as Interim Resolution Professional                                                                                                          | Dinesh Kumar Aggarwal<br>IBBI Registration No.<br>IBBI/PA-002/IP-N00890/2019-2020/12843                                                                     |
| 9. Address and E-mail of the Interim Resolution Professional, as registered with the Board                                                                                                                        | 1507 07, Highland Park, Kolshet Road, Behind D Mart ,Thane, Maharashtra ,400607<br>Registered Email: dinesh.aggarwal31@gmail.com                            |
| 10. Address and E-mail to be used for correspondence with the Interim Resolution Professional                                                                                                                     | 1601, Chandak Unicorn, Dattaji Salve Marg, Off Veera Desai Road, Andheri West, Mumbai 400053.<br>Process specific email id :-<br>rp.setransstadia@gmail.com |
| 11. Last Date for Submission of Claims                                                                                                                                                                            | 30th September, 2026                                                                                                                                        |
| 12. Classes of Creditors, if any, under clause (b) of sub-section (6A) of Section 21, ascertained by the Interim Resolution Professional                                                                          | NIL                                                                                                                                                         |
| 13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class):                                                                        | Not Applicable                                                                                                                                              |
| 14. (a) Relevant Forms and (b) Details of Authorized Representatives are available at :                                                                                                                           | a) Weblink:<br><a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a><br>b) Not applicable                               |

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench, I has ordered the commencement of a corporate insolvency resolution process of M/s. Se Transstadia Private Limited on **16<sup>th</sup> September, 2026**.

The creditors of M/s. Se Transstadia Private Limited, are hereby called upon to submit their claims with proof on or before **30<sup>th</sup> September, 2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

**Date: 18<sup>th</sup> September, 2026**  
**Place: Mumbai**

**Sd/-**  
**Dinesh Kumar Aggarwal**  
**Interim Resolution Professional**  
**M/s. Se Transstadia Private Limited**  
 IBBI Registration No. IBBI/PA-002/IP-N00890/2019-2020/12843  
 AFA Validity Date - 30th June, 2027